## **RAJYA SABHA**

Thursday, the 23rd February, 2006/4 Phalguna, 1927 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

## MEMBER SWORN

Shri Shyam Benegal (Nominated)

## SUSPENSION OF QUESTION HOUR

श्री सभापति: माननीनय सदस्य, मुझे लीडर आफॅ द अपोजीशन के रूल 267 के अंतर्गत आज का क्वेश्न ऑवर सस्पेंड करने का नोटिस मिला हैं | It says, "I seek permission under Rule 267 of the Rules of Procedure and conduct of Business in the Council of States to suspend the Question Hour in the Rajya Sabha today, 23rd February 2006, in view of the interference by the UPA Government with the functioning of the CBI."

THE LEADER OF THE OPPOSITION (SHRI JASWANT SINGH): Sir, this is not a very pleasant function that I have to perform, ordinarily, I would not be doing so at all. But, Sir, when it involves the question of the status, standing, and prestige of my senior colleague in the other House, Shri Lai Krishna Advani, and when the issues involved are of such substantive nature that the autonomous functioning of the institutions of the country get called in question, and blatantly we witness partisan attitudes and partisan conduct, when it comes to the opposition, then very serious concerns are raised, and I have sought permission ... (Interruptions)...

श्री जय प्रकाश अग्रवाल (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): सभापति महोदय, क्वेश्चन ऑवर होना चाहिए।...(व्यवधान)...

SHRI V. NARAYANASAMY (Pondicherry): Sir, ... (Interruptions) ....

श्री सभापतिः आप बोलने दीजिए । आप बोलने दीजिए । ...(व्यवधान)...बोलने दीजिए मैं आपको ...(व्यवधान)...